

Conditions for coming into UAE

3553. SHRI MOHD. ALI KHAN : Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the United Arab Emirates has put a condition that those who come to UAE for jobs have to earn Rs. 60,048 per month from the present Rs. 36,048 to bring their families to UAE;

(b) if so, the details thereof and the facts thereof;

(c) the comments of the Ministry there upon; and

(d) the steps being taken by the Ministry to remove such condition in consultation with the talks with UAE?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : (a) to (d) No, Sir. There is no change in UAE laws pertaining to sponsoring of family members by expatriate workers. An expatriate workers in UAE earning a monthly salary of AED 3000/- (Rs. 39,000/- approximately) with accommodation, or AED 4000/- (Rs. 52,000/- approximately) continues to be eligible to sponsor his family members to UAE.

Reopening of stil well road for commercial use

3554. SHRI BIRENDRA PRASAD BAISHYA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry has taken up the matter of re-opening of the stilwell road for commercial use with Government of Myanmar and China;

(b) if so, the response and progress thereof;

(c) if not, whether this would find place in the future agenda of Government; and

(d) the details of study made, if any, on the feasibility and prospects of opening this route?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR) : (a) No.

(b) Does not arise.

(c) This matter is not under consideration of the Government.

(d) No feasibility study on the opening of the Stilwell Road has been conducted by the Government.

Visit of Hillary Clinton

3555. SHRIMATI T. RATNA BAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Secretary of State of US, Hillary Clinton visited India;

- (b) if so, the details thereof;
- (c) the issues discussed and decisions arrived at so far;
- (d) the assurances got so far for various projects especially for Andhra Pradesh; and
- (e) the present status of US-India 3.0 in the present third era?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR) : (a) to (c) The U.S. Secretary of State, Mrs. Hillary Clinton visited India during 17-21 July 2009. She called on Leader of Opposition and Chairperson, UPA and held delegation level talks with External Affairs Minister. EAM and Secretary Clinton reviewed bilateral relations and jointly announced a new agenda for Indo-US relations bilateral cooperation in (i) science technology, health and innovation; (ii) strategic cooperation; (iii) energy and climate change; (iv) education and development; and (v) economics, trade and agriculture. The revised dialogue architecture establishes new formalized interaction in the fields of health, education, women's empowerment, climate change and strategic issues. The two leaders also discussed regional and global issues of common concern including the challenge of terrorism, nuclear proliferation, climate change, the global financial crisis and UN reform among other issues.

(d) EAM and Secretary Clinton broadly discussed implementation of the 123 Agreement and reiterated the commitment of both Governments to the ongoing process of implementation of the Agreement on Civil Nuclear Cooperation signed by both governments on October 10, 2008.

(e) Secretary Clinton stated that depending of the Indo-US relationship was a priority for the US Government and a personal priority for her. External Affairs Minister conveyed to Secretary Clinton that India attaches importance to the further development of cooperation between India and the United States, and to the Indo-U.S. strategic partnership.

Committee for affordable housing

3556. SHRI MOHD. ALI KHAN : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has constituted any Committee affordable housing for all;
- (b) if so, the details thereof;
- (c) the report of such committee; and
- (d) if not, by when such a committee would be formed to provide affordable housing for the weaker sections like muslims in Andhra Pradesh?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) and (b) Yes, Sir. The Government had set up a High Level Task Force under the Chairmanship of Mr. Deepak Parekh, Chairman, HDFC Ltd. to look into various aspects of providing 'Affordable Housing for All'.